

**HIGH COURT OF JHARKHAND: RANCHI**

**Office Order No. 18 /Accts. dated Ranchi, the 8<sup>th</sup> January, 2014.**

Consequent upon enhancement of wages and implementation of Variable Dearness Allowance upon the Daily wagers of the Court, the wages of the Daily wage Literate Mazdoors and Daily Wage Mazdoors is fixed @ Rs.211/- per days & Rs.191/- per days including Sundays w.e.f. 01.04.2011 plus Variable Dearness Allowance as admissible under relevant Notifications by the Labour, Employment & Training Department, Government of Jharkhand. The applicable rate of Variable Dearness Allowance for the Daily Wage Literate Mazdoors and Daily Wage Mazdoors as per the relevant Government Notification is as follows :-

Sl.No.	Notification No. of Labour, Employment & Training Department, Government of Jharkhand	Rate of Variable Dearness Allowance per day including Sundays
		w.e.f.
1.	02/MW-2071/2010, L&T/1025 dated 01.04.2011	Rs. 10.25 01.04.2011
2.	02/MW-2071/2010, L&T/2024 dated 23.08.2011	Rs.17.13 01.10.2011
3.	02/MW-2071/2010, L&T/316 dated 23.02.2012	Rs. 27.88 01.04.2012
4.	02/MW-2071/2010, L&T/1863-64 dated 29.09.2012	Rs. 35.16 01.10.2012
5.	02/MW-2071/2010, L&T/390 dated 01.03.2013	Rs. 49.67 01.04.2013
6.	02/MW-2071/2010, L&T/1858 dated 05.09.2013	Rs. 60.41 01.10.2013

The arrears accrued on the above account will be paid in one lump sum to those Daily Wage Literate Mazdoors and Daily Wage Mazdoors of the court only who are presently engaged as such.

**By order of the Court,  
Sd/- A.V. Singh.  
Registrar General.**

**Memo No. 621-698 /Accts. dated Ranchi, the 8<sup>th</sup> January, 2014**

Copy forwarded to the Registrar (Establishment)/ Registrar (Vigilance) Registrar (Administration)/ P.S. to Hon'ble the Chief Justice/ Joint Registrar-cum-P.P.S. to Hon'ble the Chief Justice & All Joint Registrars/ / the Deputy Registrar (Protocol)/ All the Deputy Registrars/ In-charge P.As' Section/ All Sr. Secretaries to Hon'ble Judges/In-Charge Court Masters' Section/ / All Assistant Registrars/ Court Officer/All Secretaries/Sr. P.A. to Hon'ble Judges/ Stamp Reporter/ & All Section Officers ----- High Court of Jharkhand, Ranchi for information and needful.

  
**Registrar General.**